## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/489/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: JANAKI PACKAGING PVT LTD

NAME OF THE RESPONDENT(S)

: MEGA SHIELD COATING PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

K- Sathrish. Megn Shi eld covering 8754548899 KSathrish law Egnillion Put Itd.

## **ORDER**

Counsel for petitioner present. Respondent alongwith his Counsel present. Both the counsel stated that the parties have arrived at a settlement and the respondent is expected to pay Rs.1,10,000/- as a one time settlement for which the petitioner also accepted. But the respondent prayed time for filing a memo giving the payment schedule. Time extended at request of both the counsel. Put up on 30.06.2017 at 2.30 P.M.

(K.Anantha Padmanabha Swamy)

Member (Judicial)